

ITEM NO.104

Court 6 (Video Conferencing)

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1392/2011

CHUNTHURAM

Appellant(s)

VERSUS

THE STATE OF CHHATTISGARH

Respondent(s)

( [ REMAIN ON BOARD ] )

Date : 29-09-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Appellant(s) Mr. Yashraj Singh Deora, AOR (A.C.)  
Ms. Sonal Mashankar, Adv.  
Ms. Shivangi Sud, Adv.

For Respondent(s) Mr. Ashok Basoya, AAG  
Mr. Nishanth Patil, AOR

UPON hearing the counsel the Court made the following  
O R D E R

In view of letter circulated by learned counsel for  
the appellant, list after one week.

(ANITA MALHOTRA)  
COURT MASTER

(ANITA RANI AHUJA)  
ASSISTANT REGISTRAR